

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/193/(IB)/2017  
NAME OF THE PETITIONER(S) : JM FINANCIAL PRODUCTS LTD  
NAME OF THE RESPONDENT(S) : ZYLOG SYSTEMS LTD  
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. U. SARASWATHI  
led by  
Senior Counsel  
Mr. V. Ramakrishnan

Counsel for Petitioner

*U. Saraswathi*

2. M. CHANDRA PRAKASH.

for Respondent

*Chandra Prakash*

**ORDER**

Counsel for both the parties present. Counsel for Corporate Debtor submitted that the matter is sub judice before the Hon'ble High Court of Madras wherein the Court has appointed a Provisional Official Liquidator. In support of his submission, he prayed for time to produce the copy of the order that has been passed by the Hon'ble High Court. At request, time is enlarged. Put up on **01.08.2017 at 10.30 A.M.**

*S. Vijayaraghavan*

(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

*Ch. Mohd Sharief Tariq*  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)